the subsidy given to flying clubs in the country; and

(b) if so, the extent thereof and the reasons therefor?

THE MINISTER OF TOURISM AND CIVIL AVIATION (SHRI RAJ BAHADUR) (a) and (b). It has been agreed in principle that the existing rate of subvention may be enhanced on the basis of increase in the cost of operation due to abnormal rise in the cost of aviation fuel, aircraft spares and labour etc *The details are being* worked out.

कोहनूर मिल्स लिमिटेड के शेयर-होल्डरों द्वारा आय कर का भुगतान

3341. श्री हुकम चन्द कछवाय : क्या **वित्त** मंत्री यह बताने की कृपा करेंगे कि

(क) कोहनूर मिल्स कम्पनी लिमिटेड, बम्बई के कितने शेयर होल्डर हैं और इनमें से किन शेयर होल्डरों ने अब तक का पूरा आयकर भुगतान नहीं किया है, और

(ख) इन पर आयकर की, व्यौवार किश कितनी राशि बकाया है और यह आयकर वसूल करने के लिये सरकार क्या कार्यवाही कर रही है ?

वित्त मंत्रालय में राज्य मंत्री श्री प्रणय कुमार मुखर्जी : (क) और (ख) 31 अगस्त, 1971 की स्थिति के अनुसार कोहनूर मिल्स कम्पनी लिमिटेड के 10254 शेयर धारी थे । ये शेयरधारी भारत भर में फैले हो सकते हैं, इसलिये अपेक्षित सूचना एकत्र करने में काफी समय तथा श्रम लगेगा जो सम्भवत प्राप्तव्य परिणामों के अनुरूप नहीं हो । फिर भी 50,000 रु० और इससे अधिक के शेयर रखने वाले शेयरधारियों के सबंध में सूचना एकत्र की जा रही है और यथासम्भव शीघ्र सदन पटल पर रख दी जायेगी ।

यदि माननीय सदस्य किसी अन्य खास शेयरधारी अथवा शेयरधारियों के संम्बन्ध में सूचना प्राप्त करना चाहें तो वह एकत्र करके सदन पटल पर रखी जा सकती है ।

Sick Tea gardens

3342. SHRI NOORUL HUDA: Will the Minister of COMMERCE be pleased *to state:*

(a) the total number of sick tea gardens in the country the ownership of which is eligible to be taken over by Government;

(b) what are the various causes of the "sickness" of the tea gardens; and

(c) how many gardens in the District of Cachar, Assam are proposed to be taken over by Government?

THE DEPUTY MINISTER IN THE MINISTRY OF COMMERCE (SHRI VISHWANATH PRATAP SINGH): (a) In reply to a questionnaire issued by the Tea Board in July, 1972, 125 tea estates in the country claimed themselves to be uneconomic. However, a recent assessment indicates that the number of estates which are sick/closed is very much less.

(b) Some of the factors to which uneconomic/sick condition of a tea estate can be attributed are over-capitalisation, poor labour-management relations, mis-application of funds, unscientific agricultural practices, mismanagement, default in discharging statutory obligation etc.

(c) Measures including take over of management to rehabilitate the gardens which can be revived back to normalcy are under examination of Government.